COURT-II APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 382 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors. ... Appellant(s)

Vs.

Gurha Thermal Power Company Limited & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s): Ms. Roohina Dua

Mr. Chaitanya Madan Mr. K. Saha for R-1 to R-3

Mr. R.K. Mehta

Ms. Himanshi Andley for R-5

ORDER

Admit.

List the matter on <u>30.01.2019 (Wednesday) at 2.30 p.m</u>. as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

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